NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/(IB)/2017

NAME OF THE PETITIONER(S)

: AMALAGAMATIONS REPCO LTD

NAME OF THE RESPONDENT(S)

: VISUWAM AUTO SPARES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. VIJAYAN.

COUNSEL FOR OPERATIONA L CREDITOR

2. R. VIDHYAEHANKAR R. Az HOKKUMAR

ORDER

Shri M Vijayan, counsel for petitioner present and filed an affidavit and bank statement as per Sec.9(3)(b) & (c) of IB Code, 2016. He also sought time for proposing the name of the IRP. Shri R Ashok Kumar, counsel for respondent caused appearance and prayed time for his submissions. Time extended at their request. Put up on 10.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)